



GOVERNMENT OF INDIA
DIRECTORATE GENERAL OF AUDIT
INDIRECT TAXES & CUSTOMS
KOLKATA ZONAL UNIT
BAMBOO VILLA, 4TH FLOOR
169, A.J.C. BOSE ROAD
KOLKATA-700014



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F.No. I (5)8/Deputation/DGA/KZU/2020/ 358

Date: 26.08.2021

To
The Pr. / Chief Commissioner of CGS & Central Excise
The Pr. / Chief Commissioner of Customs
The Pr. Chief Commissioner of Customs (Preventive)

} All over India

Sir / Madam,

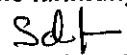
Subject: Deputation---Willingness of Group B & C officers for posting in Directorate General of Audit, Kolkata Zonal Unit-reg.

The following post(s) are proposed to be filled up in this Zonal Unit on deputation basis. Applications are therefore invited to fill up the posts as detailed below on deputation basis from the officers holding analogous posts in the formations of Customs, CGST & Central excise Departments. The deputation will be initially for a period of three years and may be extended at the discretion of the Competent Authority concerned, subject to the limitation specified in the deputation rules. The officers against the under mentioned posts, who have got MACP to higher level may also apply.

Sl. No.	Designation	Pay Level as per 7 th CPC	No. of Post
1.	Administrative Officer	Level- 7	01
2.	Inspector	Level- 7/8	03
3.	Private Secretary	Level- 7	01
4.	Tax Assistant	Level- 4	01

The Inspectors who desire to apply should preferably have background and/or experience in accounting and atleast one year work experience in conducting GST Audit. It is requested that applications from willing and eligible officers may be forwarded to this Unit through the jurisdictional Cadre Controlling authority enclosing their particulars in the proforma furnished herewith along with their APAR Gradings for the last five years, Vigilance Clearance and Integrity Certificate issued by the Competent Authority concerned latest by 24.09.2021. The Additional Director General reserves the right to accept or reject any application.

The Officers who will be appointed on deputation basis will be eligible for Deputation allowance as may be applicable. It may also be brought to the notice of the willing officers that once they are selected, they will not be allowed to withdraw their names.

Yours faithfully,

(Dr Amandeep Singh)
Additional Director General

Copy to: The Web Master, Directorate of System, New Delhi with a request to publish the same in the CBIC website.

BIO-DATA

1.	Name of the Officer	
2.	Educational qualification	
3	Date of birth	
4	Present post held	
5	Date from which it is held	
6	Scale of pay	
7	Experience	
8	History of posting	
9	Contact details	

Signature of the officer with Date